

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1108

ANSWERED ON:30.07.2010

PROCESSING OF PAN CARD

Laguri Shri Yashbant Narayan Singh;Singh Rajkumari Ratna

**Will the Minister of FINANCE be pleased to state:**

- (a) whether undue delay is done in processing Permanent Account Number (PAN) card applications;
- (b) the reaction of the Government in this regard;
- (c) the average time taken in issuing PAN card after the receipt of application;
- (d) whether some applications are pending with the Government for more than a year;
- (e) if so, the details thereof for the last three years and reasons therefor;
- (f) whether any officer has been held responsible for it; and
- (g) if not, the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

(a) & (b) No, Madam.

(c) The service providers are required to issue Permanent Account Number Cards within 15 calendar days for fresh applicant and within 20 calendar days for reprint/correction, excluding the time taken by the department and the applicant. The weighted average number of days for issue of Permanent Account Number Card is much less than 15 days.

(d) & (e) Yes, Madam. Out of the applications received on or after 30-07-2006, there are 9,15,246 applications pending for more than a year. The majority of the pending applications are defective applications which also includes applications which are pending under various stages of processing.

(f) & (g) No, Madam. The majority of the applications are defective applications where applicants have been informed about the nature of the defect but no satisfactory clarification has been received from the applicants.